

(c) if so, the category-wise details of those having police records of more than two years, less than two years, less than one year old and how many of them did not have previous police records at all?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c) The information is being collected and will be laid on the Table of the House.

12.00 NOON

NOMINATION OF MEMBERS ON THE PANEL OF VICE CHAIRMEN

MR. CHAIRMAN: I have to inform Members that I have nominated the following Members on the Panel of Vice-Chairmen:

1. Shri Ashwani Kumar
2. Shrimati Jayanthi Natarajan
3. Prof. Chandresh P. Thakur
4. Shri Bhuvnesh Chaturvedi
5. Shri M. A. Baby
6. Dr. Babu Kaldate

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be Kief on the Table.

SHRI .SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, what about the arrest of the Sankaracharya of Dwar-ka? The Government should make a statement on it.

MR. CHAIRMAN: Let the papers be laid on the Table.

Report and Accounts (1988-89) of the Rehabilitation Plantation Limited, Punalur and related papers.

1., THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI SUBODH KANT SAHAY) Sir on behalf of SHRI MUFTI MOHAMMAD SAYEED); I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Thirteenth Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at I (i) above. [Placed in Library. See' No. LT-757/90 for I and II].

Report and Accounts (1988-89) of the National Film Development Corporation, Bombay and related papers.

2. THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers under subsection (1) of section 619A of the Companies Act, 1956:—

(i) Fourteenth Annual Report and Accounts of the National Film Development Corporation, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

II. Statement (in English and Hindi) giving reasons for the delay